

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.158/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M.M. KUMAR
Hon'ble Member (J)

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE COMPANY: Sopra India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	ANIRUDH DAS, ADVOCATE, APPLICANT			
2.	KAMALJEET SINGH, ADVOCATE, APPLICANT			<u>KMS</u>

ORDER

The paper books are not readily available with Bench Officer, although learned counsel for the petitioner states that the same has been filed. The Registry is directed to locate and place the same before us.

List on 23.02.2017.

SD- / _____
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT
SD- (M)
(R. VARADHARAJAN)
MEMBER (J)